

1	2	3	4
12.	Karnataka	2,737,667	1,601,511
13.	Kerala	77,405	46,136
14.	Madhya Pradesh	7,181,316	6,890,930
15.	Maharashtra	12,001,215	10,053,750
16.	Manipur	8,366	9,109
17.	Meghalaya	89	2,945
18.	Odisha	1,820,236	1,899,034
19.	Puducherry	8,537	Not Available
20.	Rajasthan	9,150,224	6,012,084
21.	Sikkim	574	1,391
22.	Tamil Nadu	1,450,427	1,284,714
23.	Telangana	973,343	1,077,641
24.	Tripura	12,760	11,674
25.	Uttar Pradesh	6,767,276	5,290,261
26.	Uttarakhand	261,571	184,427
27.	West Bengal	4,133,279	4,004,596
GRAND TOTAL		57,249,843	48,749,066

**Role of co-operative societies in disbursing fertilizers
and seeds to farmers**

1936. SHRI VINAY DINU TENDULKAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether due to lack of transparency, tenant farmers are not getting fertilizers and seeds provided by co-operative societies and it goes to the black-market;

(b) if so, the measures taken by Government to make the role of cooperative societies more transparent; and

(c) whether any scheme is being considered upon by Government for using accounts of farmers opened under Jan Dhan Yojana for providing fertilizer subsidy to farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) No such instance seems to have come to the notice of the Government.

(b) Does not arise.

(c) No, Sir. Pradhan Mantri Jan Dhan Yojana guidelines envisage channeling Direct Benefit transfer from Government to the beneficiaries' Jan-Dhan Accounts. DBT may also be remitted into accounts other than Jan-Dhan accounts of beneficiaries.

Inclusion of more crops under Market Intervention Scheme

1937. SHRI PARIMAL NATHWANI: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether the Central Government has received requests from various State Governments regarding inclusion of more crops under the Market Intervention Scheme (MIS) and refunding the loss suffered by the farmers, if so, the details thereof;

(b) whether the State Governments, particularly Jharkhand and Gujarat, have also requested the Government to enhance the Central aid under the said scheme;

(c) if so, the details thereof and action taken by Government thereon; and

(d) the other measures taken by Government to give benefits to the middle and small farmers of the country, especially those of Jharkhand and Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) No Sir. All the agricultural and horticultural commodities for which Minimum Support Price (MSP) are not fixed and are generally perishable in nature are covered under Market Intervention Scheme (MIS).

(d) In order to give benefits to small and marginal farmers of the country including Jharkhand and Gujarat, the Government has implementing various schemes viz., Soil Health Card (SHC) scheme, Neem Coated Urea (NCU), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Paramparagat Krishi Vikas Yojana (PKVY), National Agriculture Market scheme (e-NAM), Pradhan Mantri Fasal Bima Yojana (PMFBY), Minimum Support Price (MSP) operation, Mission for integrated Development of Horticulture (MIDH), Sub-Mission on Seed and Planting Material (SMSM), Rashtriya Krishi Vikas Yojana (RKVY) etc. In addition, schemes relating to tree plantation (Har Medh Par Ped), Bee Keeping, Dairy and Fisheries are also implemented.